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Title: Introduction of the Victims of Terrorism (Provision of Compensation and Welfare Measures) Bill, 2012.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): Sir, I beg to move for leave to introduce a Bill to provide for payment of compensation to and provision of certain welfare measures for the victims of terror attacks.

सभापति महोदय : पूंन यह है :

" कि आतंकी हडडलों के पीड़ितों के लिए प्रतिकर का संदाय करने और कतिपय कल्याणकारी उपायों की व्यवस्था करने का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुडडति दी जाए। "

प्रस्ताव स्वीकृत हुआ

SHRI CHANDRAKANT KHAIRE : Sir, I introduce the Bill.

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